



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
--	CP 08/16	Hearing	245	Vijay Kumar & P Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>RAMESHCHANDRA P. SHAN</b> <b>9342106234</b>	<b>RESPONDENT</b> <b>no-4</b>	
	<b>AMIT S. PAWANI</b> <b>9845128001</b>	<b>All Petitioners</b>	

Chartered Accountant for petitioner is present. R-4 is present in person. It is reported objections on behalf of R-5 is already filed and was also served on the Chartered Accountant appearing for the petitioner. Rejoinder is filed.

List it on 07.06.2017 for hearing.

  
MEMBER (J)

  
MEMBER (T)